

SCHEDULE II

FORM B

PUBLIC ACCOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

ADA CELLWORKS WIRELESS ENGINEERING PRIVATE LIMITED

1.	Name of Corporate Debtor	Ada Cellworks Wireless Engineering Private Limited
2.	Date of Incorporation of Corporate Debtors	15 th April, 2004
3.	Authority Under Which Corporate Debtors is Incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number/Limited Liability Identity Number of Corporate Debtor	U64203MH2004PTC223982
5.	Address of the Registered Office And Principal Office (If Any) of Corporate Debtor	Global Vision Electronic Sadan II MIDC TTC Industrial Area Mahape, Navi Mumbai – 400710.
6.	Date of Closure of Insolvency Resolutions Process	January 25, 2020
7.	Liquidation Commencement Date of Corporate Debtor	Order Dated February 18, 2020 (Certified True Copy received by the Liquidator on February 25, 2020)
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	Mr. Manoj Kumar Jain Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960
9.	Address and Email of the Liquidator, as registered with the Board	11, Friends Union Premises Co-op Soc, Ltd., 2 nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai – 400 001. Email : manojj2102@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	Address : 11, Friends Union Premises Co-op Soc, Ltd., 2 nd Floor, 227, P D'Mello Road, Opp. St. George Hospital, Mumbai – 400 001. Email for correspondence : manojj2102@gmail.com
11.	Last Date For Submission of Claims	March 28, 2020

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Ada Cellworks Wireless Engineering Private Limited on February 18, 2020 (Certified True Copy of order received by liquidator on February 25, 2020) under section 33 of the Code.
2. The stakeholders of Ada Cellworks Wireless Engineering Private Limited are hereby called upon to submit a proof of their claims, on or before March 28, 2020 to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their proof of claims by electronic means only.
4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
5. Submission of false or misleading proof of claims shall attract penalties.

**Sd/-
Manoj Kumar Jain**

Place : Mumbai,

Liquidator for Ada Cellworks Wireless Engineering Private Limited

Date : February 27, 2020

Regn No: IBBI/IPA-001/IP-P00535/2017-18/10960

